

### Closing of Bar in the Administrative Staff College of India

604. SHRIMATI VIDYAWATI CHATURVEDI: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether it is a fact that a bar for serving liquor is functioning in the Administrative Staff College of India, Hyderabad at present;

(b) whether it is a fact that Government have given a licence to the College to import liquor;

(c) whether Government propose to close down the bar; and

(d) if not, what are the reasons therefor?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDER): (a) Yes, Sir.

(b) Yes, Sir. It has been obtaining licence for Rs. 1500 a year for import of liquor.

(c) and (d) Government have told the college authorities to close down the bar.

### Delay in Payment of Salaries to DMC School Teachers

605. SHRI BHOLA PRASAD: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether Government are aware that teachers working in the Delhi Municipal Corporation Schools in different Zones are not given their salary in time;

(b) whether it is a fact that Heads of the Schools have to spend a lot of

time in collecting wages of the teachers, and

(c) if so, what steps Government are taking in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION, SOCIAL WELFARE AND CULTURE (SHRIMATI RENUKA DEVI BARA-KATAKI): (a) to (c) According to information received from the Delhi Municipal Corporation, salaries of the teachers working in schools under the control of the Corporation are disbursed before 10th day of every month. The Headmaster of the concerned school, have to visit the Zonal Offices of the Corporation once a month to collect the salaries of the teachers. The Delhi Municipal Corporation has stated that they have found this to be the most viable arrangements for the purpose of disbursement of salaries of concerned teachers.

### Land Reforms in Maharashtra

606. SHRI DEORAO PATIL:  
SHRI BAPURAOJI MAROT-  
RAOJI DESHMUKH:

Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state the amount of financial assistance given by the Central Government to the Maharashtra Government during the year 1976-77 and 30 far during the year 1977-78 for implementing the land reforms schemes in the State?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): Under the Central Sector Scheme "Financial Assistance for development and cultivation of land declared surplus as a result of imposition of land ceiling", the following assistance has been released to the State of Maharashtra during 1976-77 and 1977-78:

(Amount in Rupees)

Year	Short-term grant	Long term development loans and grants			Grand total
		Grant	Loan	Total	
1976-77	69,75,400	34,87,500	24,77,521	59,65,021	1,29,40,421
1977-78	39,90,438	7,52,128	10,26,279	17,78,407	57,68,845